

MINUTES OF NORMS COMMITTEE (NC-7) OF
'PLASTIC & RUBBER PRODUCTS'
MEETING NO. 18/AM10 SCHEDULED TO BE HELD ON 29.07.2009 (HELD ON 05.08.2009)
UNDER CHAIRMANSHIP OF
SHRI AMITABH JAIN, ADGFT

Meeting No. **18/87-NC-7/2009** of **NORMS COMMITTEE (NC-7)** dealing with '**Plastic & Rubber Products**' scheduled to be held on **29.07.2009 (held on 05.08.2009)** under Chairmanship of Shri Amitabh Jain, Addl. DGFT, Udyog Bhawan, New Delhi-110011. Following officers attended the Meeting:

- 1) Shri Ishwar Singh, Deputy DGFT and Convener
- 2) Shri A.K. Aggarwal, Jt. Industrial Adviser, D/o C&PC
- 3) Shri Shaish Kumar, Industrial Adviser, DIPP
- 4) Shri S.N. Sharma, FTDO

2. Committee confirmed Minutes of NC Meeting No. **17/AM10 held on 22.07.2009.**

3.1 Committee, after deliberations, **approved** following cases and RLA concerned shall take consequential action as per Foreign Trade Policy/Procedures.

MANUAL CASES

3.1.1	Case No. A-42	AMARTARA PVT. LTD.	HQ F. No. 01/81/050/00105/AM09/DES-VII	Status: Approved
	NC No.: 18/AM10 Dated:29.07.2009	Adv. Lic. No. 0310463395 29.02.2008	RLA F. No. 03/94/040/01172/AM08/	

Application: Request is for amendment in the description of export product.

Decision: With oral comments of representative of D/o C&PC present in the Meeting, the Committee decided to amend the description of export item. Accordingly, following adhoc norms are **approved** in supersession of norms approved by NC in its Meeting No. 3/AM10 held on 15.04.2009 (Case No.:5/9/81-ALC2/2008):

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Cold Form Blister Film Slitted (Laminate consisting of Oriented	1 kg	Cold Form Blister Film in jumbo rolls (Laminate consisting of	1.05 kg

Polyamide Film/Aluminium Foil/PVC Film in the width of 115mm to 250mm) (Gsm of Laminate 240grams +/-10%)	Oriented Polyamide Film/Aluminium Foil/PVC Film in the width of 600mm to 1000mm (Gsm of Laminate – 240gm+/-10%)
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3.1.1	Case No. A-43		GARWARE –WALL ROPES LTD.	HQ F. No. 01/87/050/00510/AM08/DES-VII	Status: Approved
	NC No.: 18/AM10 Dated:29.07.2009		Adv. Lic. No. 3110031625 Dated 20.11.2007	RLA F. No. 31/24/040/00092/AM08/	
		1.	Adv. Lic. No. 3110027409 Dated 01.12.2006	RLA F. No. 31/24/040/00085/AM/07	
		2.	Adv. Lic. No. 3110029120 Dated 03.05.2007	RLA F. No. 31/24/040/00002/AM/08	
		3.	Adv. Lic. No. 3110029458 Dated 06.06.2007	RLA F. No. 31/24/040/00316/AM/07	
		4.	Adv. Lic. No. 3110029943 Dated 23.07.2007	RLA F. No. 31/24/040/00099/AM/08	
		5.	Adv. Lic. No. 3110029944 Dated 23.07.2007	RLA F. No. 31/24/040/00100/AM/08	
		6.	Adv. Lic. No. 3110031535 Dated 12.11.2007	RLA F. No. 31/24/040/000294AM/08	
		7.	Adv. Lic. No. 3110031569 Dated 14.11.2007	RLA F. No. 31/24/040/00290/AM/08	
		8.	Adv. Lic. No. 3110031625 Dated 20.11.2007	RLA F. No. 31/24/040/00092/AM/08	
		9.	Adv. Lic. No. 3110031624 Dated 20.11.2007	RLA F. No. 31/24/040/00289/AM/08	
		10.	Adv. Lic. No. 3110032279 Dated 14.01.2008	RLA F. No. 31/24/040/00403/AM/08	
		11.	Adv. Lic. No. 3110032309 Dated 16.01.2008	RLA F. No. 31/24/040/00444/AM/08	
		12.	Adv. Lic. No.	RLA F. No. 31/24/040/00402/AM/08	

		3110032313 Dated 17.01.2008	
13.	Licence not issued	RLA F. No. 31/24/040/00415/AM/08	
14.	Licence not issued	RLA F. No. 31/24/040/00456/AM/08	
15.	Licence not issued	RLA F. No. 31/24/040/00554/AM/08	
16.	Licence not issued	RLA F. No. 31/24/040/00017/AM/09	
17.	Licence not issued	RLA F. No. 31/24/040/00018/AM/09	
18.	Licence not issued	RLA F. No. 31/24/040/00066/AM/09	
19.	Licence not issued	RLA F. No. 31/24/040/00067/AM/09	

Application: Modification in description in item of import under advance authorizations issued under item of import in terms of Para 2.5 of FTP.

Decision: With oral comments of representative of D/o C&PC present in the Meeting, the Committee decided to amend the description of import item. Accordingly, following adhoc norms are **approved** in supersession of norms allowed by NC in its Meeting No. 26/AM09 dated 08.10.2008 (Case No. A-166)

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Stripes of Polypropylene	1 kg	PP Granules (Virgin/reprocessed)	1.05 kg

3.1.3	Case No. A-44	SUZLON ENERGY LTD.	HQ F. No. 01/87/162/00207AM09/DES-VII	Status: Approved
	NC No.: 18/AM10 Dated:29.07.2009			

Application: Request for fixation of Norms for the export product “Rotar Blade”.

Decision: With D/o C&PC OM No. 46011/81/2006-PC.II dated 29.07.2009, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
FRP Blade for Rotor, Model Suzlon 2100 KW	1 No.	1. HLU Resin Hardner	11.40 kg
		2. Epoxy Resin (HLU Resin)	32.83 kg
		3. Infusion Resin – Epoxy Resin	1940.00 kg

(Weight/Number 7100 kg
+/-3%)

4. Infusion Resin Hardner – Epoxy Hardner	660.00 kg
5. Epoxy Adhesive Resin	375.00 kg
6. Continuous Filament Mat (Glass Fabric)	45.00 kg
7. Glassfiber Fabric (280 gsm)	5.00 kg
8. PVC Foam/Styrofoam	247.90 kg
9. Glassfiber Fabric Tape	1.45 kg
10. Surface Veil/Surface Mat	3.37 kg
11. Sealing Foam Strip	0.16 kg
12. Vacuum Bag Film	70.00 kg
13. Release Film BOPP	17.33 kg
14. Breathercloth	1.37 kg
15. Rope Polyester type	0.41 kg
16. Sealant Type (TREMCO)	36.67 kg
17. Tacky Tape (Glassfiber Fabric Tape)	2.42 kg
18. Release Agent-Frekote	0.42 kg
19. PU Paint	30.58 kg
20. PU Paint Hardener	9.11 kg
21. Filler Spachtel SPL (Repair Paste)	10.96 kg
22. Filler Hardener	0.15 kg
23. Hexagon Nut M 36	9.20 kg
24. Washer M 36	6.00 kg
25. Barrel Nut – M36	37.76 kg
26. Blade Jointer M36 DTUD	34.73 kg
27. Extended Barrel Nut – M36 DRG No. 0113200	0.83 kg
28. Blade Jointer M36 STUD	3.88 kg
29. Glass Fabrics	4425.00 kg
30. Acetone	62.10 kg
31. Angle Aluminium	73.28 kg
32. Bucket Cap; RPlastic	9.00 kg

	33. Peelply	42.00 kg
	34. Vacuum Infusion Mesh (HDPE Mesh)	182.33 kg
	35. Vaccum Valve PVC – 12 MM	2.00 kg
	36. Flapp Disc Radial Type – 36 GRIT	27.50 kg
	37. Hose Wire Braided Spring Type	25.00 kg
	38. Lead Ball Dia – 3mm (For Blade Balancing)	15.00 kg
	39. Lightening Cable (40x2) MM Tin Plated CU	21.00 kg
	40. Perforated Bolts SS	0.33 kg
	41. POP Rivet D 3MML 10MM	0.33 kg
	42. HEX Bolt S S-M12 x 20MM SS304	0.33 kg
	43. Hose Clamp M S/S S-12 MM	2.00 kg

ONLINE CASES

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Case No.:81/46/87-ALC1/2007	Party Name:KLN LOYKASTS PVT.LTD,	Meet No/Date:18/87-ALC1/2009 29.07.2009	Status: Approved
HQ File :01/87/050/00706/AM08/	RLA File :07/24/040/00584/AM08/	Lic.No/Date:0710055691 05.02.2008	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39269099	63/0- VG TIPSECTION (SMALL)-D01340XX-300000 Nos Part of Wind mill blade	300.000	K.G	900000.00	22500.00 US\$
2	39269099	63/0- VG MIDSECTION (MEDIUM) D01341XX 265000 Nos Part of Wind mill blade	1192.000	K.G	1409800.00	35245.00 US\$

3	39269099	63/0- VG ROOTSECTION (LARGE) D01342XX 231000 Nos Part of Wind mill blade	6200.000	K.G	4000920.00	100023.00 US\$
				Total	6,310,720.00	157,768.00
Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	50080419	Elastollan Thermo Plastic polyurethane	10000.000	K.G	2800000.00	70000.00 US\$
2	55396593	Elastollan Konz Thermo Plastic polyurethane	400.000	K.G	566000.00	14150.00 US\$
				Total	3,366,000.00	84,150.00

Decision: With D/o C&PC OM No. 46011/33/2008-PC.II dated 23.06.2009, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
VG Tipsection – Part of Wind Mill (Small/Medium/Large) Blade	1 kg	Relevant Thermoplastic Polyurethane Granules (Elastollan/Elastollan Konz)	1.05 kg/kg content in the export product

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Case No.:1/22/87-ALC1/2008	Party Name:RISHI PACKERS LTD	Meet No/Date:18/87-ALC1/2009 29.07.2009	Status: Approved
HQ File :01/87/050/00399/AM09/	RLA File :03/95/040/00303/AM09/	Lic.No/Date:0310484716 01.09.2008	Defer Date:

Application: Request is for adhoc norms for following:

SLNo.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39269099	63/0- SHADE NET [HDPE KNITTED NET] 300000.00 KGS. NET WT.	300000.000	K.G	26606250.00	645000.00 US\$
				Total	26,606,250.00	645,000.00

SLNo.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	39012000	HDPE GRANULES	315000.000	K.G	20664000.00	504000.00 US\$

		VERGIN				
2	39012000	U.V.MASTER BATCH VERGIN	14985.000	K.G	4607887.50	112387.50 US\$
3	39012000	COLOUR MASTER BATCH VERGIN	6015.000	K.G	616537.50	15037.50 US\$
4	39012000	HDPE GRANULES FOR PACKING MATERIAL VERGIN	6300.000	K.G	413280.00	10080.00 US\$
				Total	26,301,705.00	641,505.00

Decision: With D/o C&PC OM No. 46011/12/2007-PC.II dated 15.07.2009, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Shade Net (HDPE Knitted Net)	1 kg	1. HDPE Granules	1.0500 kg
		2. UV Master Batch	0.0499 kg
		3. Relevant Colour Master Batch	0.0200 kg

8	Case No.:8/29/87-ALC1/2008	Party Name:DCM SHRIRAM CONSOLIDATED LIMITED	Meet No/Date:18/87-ALC1/2009 29.07.2009	Status: Approved
	HQ File :01/87/050/00489/AM09/	RLA File :05/24/040/00446/AM09/	Lic.No/Date:0510229595 21.10.2008	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39042200	63/0- Plastic Granules-PVC Compound Suitable for Cable grade	162026.000	K.G	10067980.00	214257.92 US\$
				Total	10,067,980.00	214,257.92
Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	39042290	PVC Resin	90248.000	K.G	4877904.00	103785.20 US\$
2	29173920	Plasticizer- DOP- DIOCTYL PTHALATE	48607.800	K.G	4569133.00	97215.60 US\$
				Total	9,447,037.00	201,000.80

Decision: With D/o C&PC OM No. 46011/113/2008-PC.II dated 10.07.2009, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
PVC Compound (Cable Grade)	1 kg	1. PVC Resin	0.557 kg
		2. Plasticizer – DOP	0.300 kg

16	Case No.:2/39/87-ALC1/2008	Party Name:ALUDECOR LAMINATION PVT. LTD.,	Meet No/Date:18/87-ALC1/2009 29.07.2009	Status: Approved
	HQ File :01/87/050/00622/AM09/	RLA File :02/24/040/00232/AM09/	Lic.No/Date:0210121608 29.12.2008	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39201019	61/0- ALUMINIUM COMPOSITE PANEL (ACP) THICKNESS 4MM	10000.000	Sq. meter	9300000.00	186000.00 US\$
				Total	9,300,000.00	186,000.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	76069290	ALUMINIUM COIL (AA303H16) ALUMINIUM COIL (AA303H16)	25704.000	K.G	4626720.00	92534.00 US\$
2	39211900	PLASTIC ADHESIVE FILM PLASTIC FILM	1543.500	K.G	347287.00	6945.75 US\$
3	39199090	PLASTIC PROTECTIVE FILM PLASTIC FILM	892.500	K.G	142800.00	2856.00 US\$
4	39012000	PLASTIC GRANULES (LDP) LOW DENSITY POLYTHENE	32550.000	K.G	1953000.00	39060.00 US\$
5	32089029	PVDF PRIMER PAINTS PAINTS	315.000	Litre	81900.00	1638.00 US\$
6	32100090	PVDF PAINTS PAINTS	1050.000	Litre	1102500.00	22050.00 US\$
7	32100090	THINER CHEMICAL	63.000	Litre	9009.00	180.18 US\$
				Total	8,263,216.00	165,263.93

Decision: With D/o C&PC OM No. 46011/13/2009-PC.II dated 23.07.2009, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Aluminium Composite Panel (ACP) Thickness 4mm (Weight/Sq. Mtr 5.66 kg+/-3%)	1 Sq. Meter	1. Aluminium Coil (Thickness 0.45 mm)	2.570 kg
		2. Plastic Adhesive Film	0.154 kg
		3. Plastic Protective Film	0.089 kg
		4. LDPE Granules	3.250 kg
		5. PVDF Primer Paint	0.030 litre
		6. PVDF Paint	0.105 litre
		7. Thinner	0.006 litre

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Case No.:2/42/87-ALC1/2008	Party Name:COLORPLAST SYSTEMS PVT LTD	Meet No/Date:18/87-ALC1/2009 29.07.2009	Status: Approved
HQ File :01/87/050/00644/AM09/	RLA File :05/24/040/00638/AM09/	Lic.No/Date:0510234535 15.01.2009	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39201019	62/0- Printed Plastic Cards (20000000 Nos) (Using Calendared Plastic sheet PVC/ABS 100 MT of 80+/-10%, 320+/-10% & 800+/-10% Micron & other consumable i.e Printing Ink, UV Primer, UV Varnish, Offset Image Plates, Printer Rubber Blankets, Washing Chemicals & Punching Tools)	100.000	M.T	53333280.00	1111110.00 US\$
				Total	53,333,280.00	1,111,110.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	39201019	Calendared Plastic Sheets (PVC/ABS) (80+/-10%, 320+/-10% & 800+/-10% Micron)	140.000	M.T	34222080.00	712960.00 US\$
2	32151190	Printing Inks (Consumable for Printing on Cards)	2100.000	K.G	4666560.00	97220.00 US\$
3	32099090	UV Primer (Consumable for coating on cards)	2100.000	K.G	3033120.00	63190.00 US\$

4	32099090	UV Varnish (Consumable for coating on cards)	2100.000	K.G	2333280.00	48610.00 US\$
5	84439990	Water less offset image Plates (Consumable for Printing Plates 540x404 MM of .3MM Thickness)	1200.000	Number	399840.00	8330.00 US\$
6	34029041	Chemicals NP 1/NA-1 (Consumable for Washing of Plate)	20.000	Litre	22080.00	460.00 US\$
7	84439990	Printer Rubber Blankets (Consumable for Printing Purpose 525x414 MM (Thickness 1.9 MM +/- 5%))	220.000	Number	1344480.00	28010.00 US\$
8	84612019	Punching Tools (Tools to cut Plastic sheet)	10.000	Set	744480.00	15510.00 US\$
				Total	46,765,920.00	974,290.00

Decision: With D/o C&PC OM No. 46011/80/2008-PC.II dated 31.07.2009, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Printed Plastic Cards (For SIM Cards – GSM/CDMA) Size – Length 85.6mm x width 54mm +/-2% Thickness – 760 micron +/-10%	1 kg	1. Relevant Calendared Plastic Sheet (PVC/ABS)	1.36 kg
		2. Printing Inks	0.02 kg
		3. UV Printer	0.02 kg
		4. UV Varnish	0.02 kg
		5. Water less Offset Image Plates	0.01 No
		6. Chemicals for washing of Plates (NP 1/NA-1)	0.20 ml
		7. Printer Rubber Blankets	0.002 No.
		8. Punching Tools	1% of FOB Value of export

28	Case No.:3/50/87-ALC1/2008	Party Name:PENNWALT AGRU PLASTICS LTD.	Meet No/Date:18/87-ALC1/2009 29.07.2009	Status: Approved
	HQ File :01/87/050/00700/AM09/	RLA File :34/24/040/00209/AM09/	Lic.No/Date:3410023562 20.02.2009	Defer Date:

Application: Request is for adhoc norms for following:

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB (in Currency of realisation)</i>
1	39173900	63/0- ARTICLES MADE OF M.D.P.E. SUCH AS PIPES	153.730	M.T	17113250.00	349250.00 US\$
				Total	17,113,250.00	349,250.00

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>
1	39012000	M.D.P.E. GRANULES	161.410	M.T	16298331.00	332619.00 US\$
				Total	16,298,331.00	332,619.00

Decision: On the basis of earlier decision taken in the Norms Committee Meeting No. 16/87-ALC1/2009 dated 15.07.2009, following adhoc norms are approved:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Articles made of MDPE such as Pipes	1 kg	MDPE Granules	1.05 kg/kg content in export product

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Case No.:8/7/87-ALC1/2009	Party Name:MOTHERSON SUMI SYSTEMS LTD	Meet No/Date:18/87-ALC1/2009 29.07.2009	Status: Approved			
HQ File :01/87/050/00045/AM10/	RLA File :05/24/040/00055/AM10/	Lic.No/Date:0510240649 30.04.2009	Defer Date:			
Application: Request is for adhoc norms for following:						
Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	40169990	62/0- Articles Made of Rubber Master Batch Compound a) Boot Assembly Net Contents of Import Item : Rubber Masterbatch Compound T.C. 1458 = 47,242.650 Kgs.	47242.650	K.G	21021089.54	583109.28 Australian Dollar
2	40169990	62/0- Articles Made of Rubber Master Batch Compound a) Isolator Rear Stablizer Bar(14mm) b) Isolator Rear Stablizer Bar(18mm) c) Isolator	7857.393	K.G	2464063.64	68351.28 Australian Dollar

		Rear Stabilizer Bar(16mm) d) Rear Stabiliser bar (Net Contents of Import Item : Rubber Masterbatch Compound T.C. : 1365 = 7,857.393 KGS.				
3	40169990	62/0- Articles Made of Rubber Master Batch Compound a. Insulator Front Spring Upper b. Insulator Rear Spring Upper c. Insulator Spring Lower (Net Contents of Import Item : Rubber Masterbatch Compound T.C.: 1215 = 31,771.403 KGS.)	31771.403	K.G	12226095.78	339142.74 Australian Dollar
4	40169990	62/0- Articles Made of Rubber Master Batch Compound a. Insulator Rear Suspension Cross member Support (Net Contents of Import Item : Rubber Masterbatch Compound T.C.: 1355 = 25,520.502 Kgs.)	25520.502	K.G	5411847.63	150120.60 Australian Dollar
				Total	41,123,096.59	1,140,723.90
Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	40051000	Rubber Masterbatch Compound T.C. 1458	59053.312	K.G	8366466.70	232079.52 Australian Dollar
2	40051000	Rubber Masterbatch Compound T.C. : 1365	9821.740	K.G	1295909.54	35947.56 Australian Dollar
3	40051000	Rubber Masterbatch Compound T.C.: 1215	39714.253	K.G	6027451.85	167197.00 Australian Dollar
4	40051000	Rubber Masterbatch Compound T.C.: 1355	31900.627	K.G	2817543.27	78156.54 Australian Dollar
				Total	18,507,371.36	513,380.62

Decision: With DIPP letter dated 29.07.2009, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
1. Articles Made of Rubber Master Batch Compound a) Boot Assembly Net Contents of Import Item : Rubber Masterbatch Compound T.C. 1458	47242.650 kg	1. Rubber Masterbatch Compound T.C. 1458	56690 kg
2. Articles Made of Rubber Master Batch Compound a) Isolator Rear Stabilizer Bar(14mm) b) Isolator Rear Stabilizer Bar(18mm) c) Isolator Rear Stabilizer Bar(16mm) d) Rear Stabiliser bar (Net Contents of Import Item : Rubber Masterbatch Compound T.C. : 1365)	7857.393 kg	2. Rubber Masterbatch Compound T.C. 1365	9428 kg
3. Articles Made of Rubber Master Batch Compound a) Insulator Front Spring Upper	31771.403 kg	3. Rubber Masterbatch	38125 kg

b) Insulator Rear Spring Upper c) Insulator Spring Lower (Net Contents of Import Item : Rubber Masterbatch Compound T.C.: 1215)		Compound T.C. 1215	
4. Articles Made of Rubber Master Batch Compound a) Insulator Rear Suspension Cross member Support (Net Contents of Import Item : Rubber Masterbatch Compound T.C.: 1355)	25520.502 kg	4. Rubber Masterbatch Compound T.C. 1355	36624 kg

38	Case No.:9/10/87-ALC1/2009	Party Name:ALUDECOR LAMINATION PVT. LTD.,	Meet No/Date:18/87-ALC1/2009 29.07.2009	Status: Approved
	HQ File :01/87/050/00059/AM10/	RLA File :02/24/040/00029/AM10/	Lic.No/Date:0210126791 21.05.2009	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39201019	610- ALUMINIUM COMPOSITE PANEL (ACP) THICKNESS 4MM ALUMINIUM PLASTIC COMPOSITE PANEL COIL THICKNESS 4MM	5000.000	Sq. meter	5100000.00	102000.00 US\$
				Total	5,100,000.00	102,000.00
Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	76069290	ALUMINIUM COIL ALLUMINIUM ALLOY COIL (AA3003 TEMPRE H 16)	12852.000	K.G	2313360.00	46267.20 US\$
2	39211900	PLASTIC ADHESIVE FILM PLASTIC FILM	721.750	K.G	173700.00	3474.00 US\$
3	39199090	PLASTIC PROTECTIVE FILM PLASTIC FILM	446.250	K.G	71440.00	1428.80 US\$
4	39012000	PLASTIC GRANULES (LOW DENSITY POLYTHENE) LOW DENISITY POLYTHENE	16275.000	K.G	1302000.00	26040.00 US\$
5	32089029	PVDF PRIMER PAINTS PAINTS	157.750	Litre	40950.00	819.00 US\$
6	32100090	PVDF PAINTS PAINTS	525.000	Litre	551250.00	11025.00 US\$
7	32100090	THINER CHEMICAL	31.500	Litre	4504.50	90.09 US\$
				Total	4,457,204.50	89,144.09

Decision: With D/o C&PC OM No. 46011/13/2009-PC.II dated 23.07.2009, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Aluminium Composite Panel (ACP) Thickness 4mm (Weight/Sq. Mtr 5.66 kg+/-3%)	1 Sq. Meter	1. Aluminium Coil (Thickness 0.45 mm)	2.570 kg
		2. Plastic Adhesive Film	0.154 kg
		3. Plastic Protective Film	0.089 kg
		4. LDPE Granules	3.250 kg
		5. PVDF Primer Paint	0.030 litre
		6. PVDF Paint	0.105 litre
		7. Thinner	0.006 litre

39	Case No.:1/18/87-ALC1/2009	Party Name:KRISHNA ANTIOXIDANTS PVT. LTD.	Meet No/Date:18/87-ALC1/2009 29.07.2009	Status: Approved
	HQ File :01/87/050/00139/AM10/	RLA File :03/94/040/00306/AM10/	Lic.No/Date:0310529236 16.07.2009	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39072010	62/0- POLY (OXY-1, 2-ETHANEDIYL) ALPHA-BUTYL-OMEGA-HYDROXY-85% MIN (PACKED IN HDPE DRUMS/BARRELS 2400 NOS.)	504000.000	K.G	37144800.00	554400.00 EURO
				Total	37,144,800.00	554,400.00
Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	29051300	N-BUTANOL / NORMAL BUTYL ALCOHOL	123631.200	K.G	9939948.48	148357.44 EURO
2	29101000	ETHYLENE OXIDE	309052.800	K.G	24847845.12	370863.36 EURO
3	39233090	HDPE DRUMS / BARRELS	2400.000	Number	482400.00	7200.00 EURO
				Total	35,270,193.60	526,420.80

Decision: On the basis of earlier decision taken in the Norms Committee Meeting No. 13/87-ALC1/2008 dated 09.07.2008, following adhoc norms are approved:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Poly (Oxy-1, 2-Ethanediy) Alpha-Butyl-Omega-Hydroxy-85% Min	1 kg	1. N-Butanol/Normal Butyl Alcohol	0.2453 kg
		2. Ethylene Oxide	0.6132 kg

42	Case No.:4/18/87-ALC1/2009	Party Name:BILCARE LIMITED	Meet No/Date:18/87-ALC1/2009 29.07.2009	Status: Approved
	HQ File :01/87/050/00142/AM10/	RLA File :31/24/040/00222/AM08/	Lic.No/Date:3110039355 23.07.2009	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39201019	63/0- TRILAMINATE-PVDC COATED PVC FILM WITH LDPE LAMINATIONS.	50000.000	K.G	8799875.00	222500.00 US\$
				Total	8,799,875.00	222,500.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	39201011	RIGID PVC FILM	41900.000	K.G	2634609.00	65783.00 US\$
2	39045090	PVDC CO-POLYMER EMULSION TOTAL SOLID CONTENT 50 +/- 1%	1200.000	K.G	312432.00	7801.05 US\$
3	39045090	PVDC AQUEOUS DISPERSION (TOTAL SOLID CONTENT 60 +/- 1%) DIOFAN A-736	12650.000	K.G	1503579.00	37542.00 US\$
4	39045090	PVDC AQUEOUS DISPERSION (TOTAL SOLID CONTENT 55 +/- 1%) DIOFAN 193D	2285.000	K.G	245729.00	6135.60 US\$
5	39201099	CO-EXTRUDED LAMINATION GRADE LDPE FILM	3620.000	K.G	492935.00	12308.00 US\$
				Total	5,189,284.00	129,569.65

Decision: On the basis of earlier decision taken in the Norms Committee Meeting No. 15/87-ALC1/2007 dated 18.07.2007, following adhoc norms are approved:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Trilaminate/ PVDC Coated PVC Film with LDPE Lamination	1 kg	1. Rigid PVC Film (Non Toxic, Pharmagrade)	0.838 kg
		2. PVDC Copolymer emulsion (Solid	0.024 kg

			Content 50 +/- 1%)	
			3. PVDC Aqueous Dispersion (Solid Content 60 +/- 1%)	0.253 kg
			4. PVDC Aqueous Dispersion (Solid Content 55 +/-1 %)	0.0457 kg
			5. LDPE Film (Laminated Grade)	0.0724 kg
			or as applied for, whichever is less	

43	Case No.:5/18/87-ALC1/2009	Party Name:BILCARE LIMITED	Meet No/Date:18/87-ALC1/2009 29.07.2009	Status: Approved
	HQ File :01/87/050/00143/AM10/	RLA File :31/24/040/00253/AM08/	Lic.No/Date:3110039356 23.07.2009	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39201019	63/0- TRILAMINATE - PVDC COATED PVC FILM WITH LDPE LAMINATION	175000.000	K.G	30799563.00	778750.00 US\$
				Total	30,799,563.00	778,750.00
Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	39204900	RIGID PVC FILM OR ULTRA VIOLET STABILIZED PVC FILM	146650.000	K.G	9221132.00	230240.50 US\$
2	39045090	PVDC CO-POLYMER EMULSION (TOTAL SOLID CONTENT 50+/-1%)	4200.000	K.G	1093512.00	27303.67 US\$
3	39045090	PVDC AQUEOUS DISPERSION DIOFAN A-736	44275.000	K.G	5262527.00	131398.91 US\$
4	39045090	PVDC AQUEOUS DISPERSION DIOFAN 193D	7997.500	K.G	860051.15	21474.40 US\$
5	39201099	CO-EXTRUDED LAMINATION GRADE LDPE FILM	12670.000	K.G	1725274.00	43078.00 US\$
				Total	18,162,496.15	453,495.48

Decision: On the basis of earlier decision taken in the Norms Committee Meeting No. 15/87-ALC1/2007 dated 18.07.2007, following adhoc norms are approved:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Trilaminate/ PVDC Coated PVC Film with LDPE Lamination	1 kg	1. Rigid PVC Film (Non Toxic, Pharmagrade)	0.838 kg
		2. PVDC Copolymer emulsion (Solid Content 50 +/- 1%)	0.024 kg
		3. PVDC Aqueous Dispersion (Solid Content 60 +/- 1%)	0.253 kg
		4. PVDC Aqueous Dispersion (Solid Content 55 +/-1 %)	0.0457 kg
		5. LDPE Film (Laminated Grade)	0.0724 kg
		or as applied for, whichever is less	

3.2 Following application is **rejected**:

22

Case No.:3/42/87-ALC1/2008	Party Name:TWIN HILL PAINTS PVT. LTD.	Meet No/Date:18/87-ALC1/2009 29.07.2009	Status: Rejected
HQ File :01/87/050/00645/AM09/	RLA File :03/95/040/00830/AM09/	Lic.No/Date:0310502548 16.01.2009	Defer Date:

Application: Request is for adhoc norms for following:

SLNo.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39079120	62/0- Polyester Resin P-2407 Tribo	144000.000	K.G	12616560.00	254880.00 US\$
				Total	12,616,560.00	254,880.00

SLNo.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	29053990	Neopentyl(NPG)	48000.000	K.G	3618000.00	72000.00 US\$
2	29054100	2-Methyl-1, 3-Propenediol	24000.000	K.G	1386900.00	27600.00 US\$
3	29171300	Tri-mellitic anyhydride(TMA)	6000.000	K.G	603000.00	12000.00 US\$
				Total	5,607,900.00	111,600.00

Decision: The Committee discussed the case in light of D/L No. 46011/14/2009-PC.II dated 23.03.2009 issued by D/o C&PC, followed by reminder from DGFT on 21.04.2009 and 15.06.2009 and observed that the firm failed to submit reply despite repeated reminders. Hence, the Committee decided to **reject** the case.

3.3 Following applications are **deferred**:

1	Case No.: 201/46/83-ALC1/2007	Party Name:MANAKSIA LTD.(FORMERLY HINDUSTHAN SEALS LTD.)	Meet No/Date:18/87-ALC1/2009 29.07.2009	Status: Deferred
	HQ File :01/83/050/02009/AM08/	RLA File :02/24/040/00226/AM08/	Lic.No/Date:0210106398 23.11.2007	Defer Date: 23.09.2009
	Position: Copy of application may be obtained from RLA. A D.O. letter may be sent from JDG(AT) to concerned RLA for sending the application expeditiously. After obtaining application from RLA, the same may be forwarded to D/o C&CPC.			

3	Case No.: 1/15/85-ALC3/2008	Party Name:ASSOCIATED CAPSULES PVT. LIMITED	Meet No/Date:18/87-ALC1/2009 29.07.2009	Status: Deferred
	HQ File :01/85/050/00120/AM09/	RLA File :03/94/040/00212/AM09/	Lic.No/Date:0310478949 16.07.2008	Defer Date:26.08.2009
	Position: D/o C&PC will furnish comments.			

4	Case No.: 7/18/87-ALC1/2008	Party Name:FLEXITUFF INTERNATIONAL LTD.,	Meet No/Date:18/87-ALC1/2009 29.07.2009	Status: Deferred
	HQ File :01/87/050/00337/AM09/	RLA File :11/24/040/00013/AM09/	Lic.No/Date:1110018017 31.07.2008	Defer Date:26.08.2009
	Position: D/o C&PC will furnish comments.			

6	Case No.: 2/26/87-ALC1/2008	Party Name:ASIA IMPEX TRADING	Meet No/Date:18/87-ALC1/2009 29.07.2009	Status: Deferred
	HQ File :01/87/050/00450/AM09/	RLA File :05/24/040/00410/AM09/	Lic.No/Date:0510228178 24.09.2008	Defer Date:23.09.2009

Position: D/L No. 46011/102/2008-PC.II dated 17.07.2009 issued by D/o C&PC. Reminder with a copy of D/L may be issued to firm by DGFT.

7	Case No.: 6/27/87-ALC1/2008	Party Name:ASIA IMPEX TRADING	Meet No/Date:18/87-ALC1/2009 29.07.2009	Status: Deferred
	HQ File :01/87/050/00461/AM09/	RLA File :05/24/040/00436/AM09/	Lic.No/Date:0510228960 07.10.2008	Defer Date:23.09.2009
	Position: D/L No. 46011/102/2008-PC.II dated 17.07.2009 issued by D/o C&PC. Reminder with a copy of D/L may be issued to firm by DGFT.			

9	Case No.: 6/30/87-ALC1/2008	Party Name:LETRA GRAPHIX PVT.LTD.	Meet No/Date:18/87-ALC1/2009 29.07.2009	Status: Deferred
	HQ File :01/87/050/00498/AM09/	RLA File :08/24/040/00153/AM09/	Lic.No/Date:0810075634 23.10.2008	Defer Date:19.08.2009
	Position: D/o C&PC will furnish comments.			

10	Case No.: 15/30/87-ALC1/2008	Party Name:ASIA IMPEX TRADING	Meet No/Date:18/87-ALC1/2009 29.07.2009	Status: Deferred
	HQ File :01/87/050/00507/AM09/	RLA File :05/24/040/00485/AM09/	Lic.No/Date:0510230020 27.10.2008	Defer Date:23.09.2009
	Position: D/L No. 46011/102/2008-PC.II dated 17.07.2009 issued by D/o C&PC. Reminder with a copy of D/L may be issued to firm by DGFT.			

11	Case No.: 18/2/87-ALC1/2009	Party Name:SUJA SHOEI INDUSTRIES PVT LTD.,	Meet No/Date:18/87-ALC1/2009 29.07.2009	Status: Deferred
	HQ File :01/87/050/00729/AM09/	RLA File :04/24/040/00186/AM09/	Lic.No/Date:0410099618 30.10.2008	Defer Date:02.09.2009
	Position: Reply received from the firm may be sent to DIPP.			

12	Case No.: 6/31/87-ALC1/2008	Party Name:SI GROUP INDIA LIMITED	Meet No/Date:18/87-ALC1/2009 29.07.2009	Status: Deferred
	HQ File :01/87/050/00516/AM09/	RLA File :03/95/040/00078/AM09/	Lic.No/Date:0310492801 04.11.2008	Defer Date:26.08.2009
	Position: D/o C&PC will furnish comments.			

13	Case No.: 7/38/87-ALC1/2008	Party Name:DODIA ESTABLISHMENT	Meet No/Date:18/87-ALC1/2009	Status: Deferred
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			29.07.2009	
	HQ File :01/87/050/00604/AM09/	RLA File :03/94/040/00753/AM09/	Lic.No/Date:0310499027 19.12.2008	Defer Date:02.09.2009
Position: D/o C&PC will furnish comments.				

14	Case No.:6/38/87-ALC1/2008	Party Name:ALP OVERSEAS PVT.LTD.	Meet No/Date:18/87-ALC1/2009 29.07.2009	Status: Deferred
	HQ File :01/87/050/00603/AM09/	RLA File :05/24/040/00594/AM09/	Lic.No/Date:0510233252 23.12.2008	Defer Date:23.09.2009
	Position: The Committee considered the case in light of letter dated 04.05.2009 received from the firm that till date the licence stands unutilized as no duty free imports/purchase have been effected. Accordingly, the information sought is not applicable as of now. The Committee therefore decided to give directions to concerned RLA to check import/utilized position and intimate the same to the Committee.			

15	Case No.:23/38/87-ALC1/2008	Party Name:E I DUPONT INDIA PVT LIMITED	Meet No/Date:18/87-ALC1/2009 29.07.2009	Status: Deferred
	HQ File :01/87/050/00620/AM09/	RLA File :35/24/040/00048/AM09/	Lic.No/Date:3510025480 24.12.2008	Defer Date:12.08.2009
	Position: D/o C&PC will furnish comments.			

17	Case No.:11/39/87-ALC1/2008	Party Name:JAIN IRRIGATION SYSTEMS LTD	Meet No/Date:18/87-ALC1/2009 29.07.2009	Status: Deferred
	HQ File :01/87/050/00631/AM09/	RLA File :03/94/040/00878/AM09/	Lic.No/Date:0310500828 01.01.2009	Defer Date:12.08.2009
	Position: D/o C&PC will furnish comments.			

18	Case No.:2/40/87-ALC1/2008	Party Name:FARCOM CABLE SYSTEMS PRIVATE LIMITED,	Meet No/Date:18/87-ALC1/2009 29.07.2009	Status: Deferred
	HQ File :01/87/050/00634/AM09/	RLA File :07/24/040/00396/AM09/	Lic.No/Date:0710062195 02.01.2009	Defer Date:12.08.2009
	Position: D/o C&PC will furnish comments.			

19	Case No.:30/2/87-ALC1/2009	Party Name:SOLVAY SPECIALITIES INDIA PVT.LTD.	Meet No/Date:18/87-ALC1/2009 29.07.2009	Status: Deferred
	HQ File :01/87/050/00741/AM09/	RLA File :03/95/040/00744/AM09/	Lic.No/Date:0310501120	

		02.01.2009	Defer Date: 23.09.2009
	Position: D/L No. 46011/13/2007-PC.II dated 20.05.2009 issued by D/o C&PC, followed by reminder by DGFT on 17.06.2009. Final reminder with a copy of D/L may be issued to firm by DGFT.		

20	Case No.:8/40/87-ALC1/2008	Party Name:FARCOM CABLE SYSTEMS PRIVATE LIMITED,	Meet No/Date:18/87-ALC1/2009 29.07.2009	Status: Deferred
	HQ File :01/87/050/00640/AM09/	RLA File :07/24/040/00549/AM09/	Lic.No/Date:0710062285 07.01.2009	Defer Date:12.08.2009
	Position: D/o C&PC will furnish comments.			

23	Case No.:3/36/85-ALC3/2008	Party Name:ASSOCIATED CAPSULES PVT. LIMITED	Meet No/Date:18/87-ALC1/2009 29.07.2009	Status: Deferred
	HQ File :01/85/050/00249/AM09/	RLA File :03/94/040/00930/AM09/	Lic.No/Date:0310504088 28.01.2009	Defer Date:26.08.2009
	Position: D/o C&PC will furnish comments.			

24	Case No.:7/36/85-ALC3/2008	Party Name:ASSOCIATED CAPSULES PVT. LIMITED	Meet No/Date:18/87-ALC1/2009 29.07.2009	Status: Deferred
	HQ File :01/85/050/00253/AM09/	RLA File :03/94/040/00983/AM09/	Lic.No/Date:0310504969 02.02.2009	Defer Date:26.08.2009
	Position: D/o C&PC will furnish comments.			

25	Case No.:3/44/87-ALC1/2008	Party Name:FARCOM CABLE SYSTEMS PRIVATE LIMITED,	Meet No/Date:18/87-ALC1/2009 29.07.2009	Status: Deferred
	HQ File :01/87/050/00674/AM09/	RLA File :07/24/040/00591/AM09/	Lic.No/Date:0710062700 03.02.2009	Defer Date:12.08.2009
	Position: D/o C&PC will furnish comments.			

26	Case No.:12/46/87-ALC1/2008	Party Name:SNF [INDIA] PVT. LTD.,	Meet No/Date:18/87-ALC1/2009 29.07.2009	Status: Deferred
	HQ File :01/87/050/00691/AM09/	RLA File :09/24/040/00409/AM09/	Lic.No/Date:0910037099 17.02.2009	Defer Date:09.09.2009

Position: D/L No. 46011/141/2005-PC.II, July, 2009 issued by D/o C&PC, reminder with a copy of D/L may be issued to firm by DGFT.

27	Case No.:18/46/87-ALC1/2008	Party Name:K.R.T. POLYMERS,	Meet No/Date:18/87-ALC1/2009 29.07.2009	Status: Deferred
	HQ File :01/87/050/00697/AM09/	RLA File :32/24/040/00060/AM09/	Lic.No/Date:3210039783 18.02.2009	Defer Date:19.08.2009
	Position: D/o C&PC will furnish a copy of D/L.			

29	Case No.:11/1/87-ALC1/2009	Party Name:SHOBIKAA IMPEX,	Meet No/Date:18/87-ALC1/2009 29.07.2009	Status: Deferred
	HQ File :01/87/050/00715/AM09/	RLA File :32/24/040/00063/AM09/	Lic.No/Date:3210039943 06.03.2009	Defer Date:19.08.2009
	Position: D/o C&PC will furnish comments.			

30	Case No.:3/1/84-ALC3/2009	Party Name:DYUTI ENTERPRISE PRIVATE LIMITED	Meet No/Date:18/87-ALC1/2009 29.07.2009	Status: Deferred
	HQ File :01/84/050/00467/AM09/	RLA File :02/24/040/00284/AM09/	Lic.No/Date:0210124438 18.03.2009	Defer Date:02.09.2009
	Position: D/o C&PC will furnish comments.			

31	Case No.:9/6/87-ALC1/2009	Party Name:DUJODWALA PAPER CHEMICALS LTD	Meet No/Date:18/87-ALC1/2009 29.07.2009	Status: Deferred
	HQ File :01/87/050/00030/AM10/	RLA File :03/94/040/00440/AM09/	Lic.No/Date:0310512610 20.03.2009	Defer Date:09.09.2009
	Position: D/L No. 46011/07/2008-PC.II, 08.07.2009 issued by D/o C&PC, reminder with a copy of D/L may be issued to firm by DGFT.			

32	Case No.:6/14/87-ALC1/2009	Party Name:SPARCO MULTIPLAST PVT. LTD.	Meet No/Date:18/87-ALC1/2009 29.07.2009	Status: Deferred
	HQ File :01/87/050/00092/AM10/	RLA File :08/24/040/00101/AM09/	Lic.No/Date:0810079349 17.04.2009	Defer Date:26.08.2009
	Position: D/o C&PC will furnish comments.			

33	Case No.:13/14/87-ALC1/2009	Party Name:VISION PRODUCTS (P) LTD	Meet No/Date:18/87-ALC1/2009 29.07.2009	Status: Deferred
	HQ File :01/87/050/00099/AM10/	RLA File :34/24/040/00006/AM10/	Lic.No/Date:3410024049 27.04.2009	Defer Date:19.08.2009
	Position: D/o C&PC will furnish comments.			

35	Case No.:10/14/87-ALC1/2009	Party Name:METRO TYRES LIMITED	Meet No/Date:18/87-ALC1/2009 29.07.2009	Status: Deferred
	HQ File :01/87/050/00096/AM10/	RLA File :30/24/040/00003/AM10/	Lic.No/Date:3010061139 01.05.2009	Defer Date:09.09.2009
	Position: With DIPP letter dated 29.07.2009, following information may be called for from the firm by DGFT: i) Product catalogue of KEVLAR ELASTOMER & its function in export product ii) Approved copy of formulation from the Buyer.			

36	Case No.:9/14/87-ALC1/2009	Party Name:B.R.SPINNERS (P) LTD.	Meet No/Date:18/87-ALC1/2009 29.07.2009	Status: Deferred
	HQ File :01/87/050/00095/AM10/	RLA File :30/24/040/00006/AM10/	Lic.No/Date:3010061246 14.05.2009	Defer Date:09.09.2009
	Position: D/L No. 46011/69/2009-PC.II, 27.07.2009 issued by D/o C&PC, reminder with a copy of D/L may be issued to firm by DGFT.			

37	Case No.:1/10/87-ALC1/2009	Party Name:DIAB CORE MATERIALS PRIVATE LIMITED	Meet No/Date:18/87-ALC1/2009 29.07.2009	Status: Deferred
	HQ File :01/87/050/00051/AM10/	RLA File :04/24/040/00300/AM09/	Lic.No/Date:0410104598 15.05.2009	Defer Date:26.08.2009
	Position: D/o C&PC will furnish comments.			

40	Case No.:2/18/87-ALC1/2009	Party Name:METALIC IMPRESSIONS (INDIA)PVT LTD	Meet No/Date:18/87-ALC1/2009 29.07.2009	Status: Deferred
	HQ File :01/87/050/00140/AM10/	RLA File :05/24/040/00231/AM10/	Lic.No/Date:0510245967 16.07.2009	Defer Date:09.09.2009
	Position: D/L No. 46011/70/2009-PC.II, 27.07.2009 issued by D/o C&PC, reminder with a copy of D/L may be issued to firm by DGFT.			

	Case No.:3/18/87-ALC1/2009	Party Name:ZAHONERO INDIA PRIVATE LIMITED	Meet No/Date:18/87-ALC1/2009	Status: Deferred
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41			29.07.2009	
	HQ File :01/87/050/00141/AM10/	RLA File :05/24/040/00190/AM10/	Lic.No/Date:0510246238 21.07.2009	Defer Date: 26.08.2009
	Position: New case; copy of application is awaited from RLA.			

Meeting ended with thanks to Chair and all participants.
